SUPREME COURT OF INDIA

Re: Representation of Mr. Justice Prashant Kumar, Judge, Allahabad High Court for re-transfer to Jharkhand High Court.

Mr. Justice Prashant Kumar, Judge, Allahabad High Court <u>vide</u> representation dated 21st February, 2019, forwarded by the Chief Justice of the Allahabad High Court, for reasons mentioned therein, has requested for re-transfer to Jharkhand High Court.

Acceding to his request, the Collegium resolves to recommend that Mr. Justice Prashant Kumar, be retransferred, in the interest of better administration of justice, to the Jharkhand High Court.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V.Ramana), J.

(Arun Mishra), J.

SPA

(R.F. Nariman), J.

New Delhi, April 12, 2019.